

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 163 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2020

Name of the Company:

Parthdye Chem Pvt Ltd  
V/s  
Clinch Silicones Pvt Ltd

Section:

9 Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned PCS Ms. Richa Goyal appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

Copy of the Petition is served on the Corporate Debtor but Corporate Debtor refused the same.

Matter to appear for further consideration on 08.12.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 12th day of October, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)